



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification

Jammu, the 31st March, 2016

SRO 110.- In exercise of powers, conferred by section 79-A of the Jammu and Kashmir Value Added Tax Act, 2005, the Government hereby direct that in notification SRO 91 dated 16-03-2006 read with notification SRO 42 dated 28-02-2014 and SRO 111 dated 01-04-2015, the following amendment shall be made:

"In para 2nd, for the figures and words "31st March, 2016", the figures and words "30th of June, 2016" shall be substituted."

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department

Dated: 31-03-2016

No. ET/Estt/153/2015(part)

Copy to the:-

1. Financial Commissioner, J&K, Revenue.
2. Financial Commissioner, Planning & Development Department.
3. Principal Secretary to Hon'ble Governor.
4. All Principal Secretaries to the Government.
5. All Commissioner/Secretaries to the Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
8. Director General Information, J&K, Jammu.
9. Commissioner Commercial Taxes, J&K, Jammu.
10. Excise Commissioner, J&K Jammu.
11. All Heads of Department.
12. All Deputy Commissioners.
13. General Manager, Government Press, Jammu/Srinagar.
14. Private Secretary to Chief Secretary, J&K.
15. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
16. Government order file/Stock file/Finance Website/GAD website.

(Bharat Singh) KAS

Additional Secretary to Government
Finance Department

Bharat Singh
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